

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAMKUMAR CHOUBEY

Petition(s) for Special Leave to Appeal (C) No(s).
16551-16555/2012

BHARAT SANCHAR NIGAM LTD. THRU ITS CHIEF GENERAL MANAGER
Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH REVENUE DEPARTMENT Respondent(s)

WITH

- SLP (C) No. 16557-16562/2012 (XII-A)
- SLP (C) No. 23093/2012 (XII-A)
- SLP (C) No. 23096/2012 (XII-A)
- SLP (C) No. 23097/2012 (XII-A)
- SLP (C) No. 23095/2012 (XII-A)
- SLP (C) No. 23094/2012 (XII-A)
- SLP (C) No. 10543/2013 (XII-A)
- SLP (C) No. 30985/2012 (XII-A)
- SLP (C) No. 5879/2013 (XII-A)
- SLP (C) No. 30984/2012 (XII-A)
- SLP (C) No. 39498/2013 (XII-A)
- SLP (C) No. 2481/2014 (XII-A)
- SLP (C) No. 5880/2013 (XII-A)
- SLP (C) No. 2479/2014 (XII-A)
- C.A. No. 8774/2012 (XII-A)
- SLP (C) No. 33108/2013 (XII-A)
- SLP (C) No. 11718/2013 (XII-A)
- SLP (C) No. 2945/2014 (XII-A)
- SLP (C) No. 2944/2014 (XII-A)
- SLP (C) No. 2942/2014 (XII-A)
- SLP (C) No. 2946/2014 (XII-A)
- SLP (C) No. 25469/2015 (XII-A)
- SLP (C) No. 33099/2012 (XII-A)
- SLP (C) No. 13390/2013 (XII-A)
- SLP (C) No. 25462/2015 (XII-A)
- SLP (C) No. 33102/2012 (XII-A)
- SLP (C) No. 2947-2948/2014 (XII-A)
- SLP (C) No. 39495/2013 (XII-A)
- SLP (C) No. 39499/2013 (XII-A)
- SLP (C) No. 39483/2013 (XII-A)
- SLP (C) No. 2939/2014 (XII-A)
- SLP (C) No. 40117/2012 (XII-A)
- SLP (C) No. 10880/2013 (XII-A)
- SLP (C) No. 39485/2013 (XII-A)
- SLP (C) No. 2940/2014 (XII-A)
- SLP (C) No. 39484/2013 (XII-A)

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SLP (C) No. 39487/2013 (XII-A)
SLP (C) No. 39492/2013 (XII-A)
SLP (C) No. 2949/2014 (XII-A)
SLP (C) No. 6163/2016 (XII-A)
SLP (C) No. 2943/2014 (XII-A)
SLP (C) No. 39486/2013 (XII-A)
SLP (C) No. 24548/2015 (XII-A)
SLP (C) No. 25461/2015 (XII-A)
SLP (C) No. 39491/2013 (XII-A)
SLP (C) No. 5244/2013 (XII-A)
SLP (C) No. 39497/2013 (XII-A)
SLP (C) No. 39490/2013 (XII-A)
SLP (C) No. 39494/2013 (XII-A)
SLP (C) No. 2941/2014 (XII-A)
SLP (C) No. 39489/2013 (XII-A)
SLP (C) No. 25468/2015 (XII-A)
SLP (C) No. 2950/2014 (XII-A)
SLP (C) No. 26814/2015 (XII-A)

Date : 31-10-2017 These petitions were called on for hearing today.

For Petitioner(s) Mr. Sibbo Sankar Mishra, AOR
Mr. Divakar Kumar, Adv.
Mr. Varun Singh, Adv.
Mr. Sidhant Tyagi, Adv.
Mr. Rajiv Tyagi, AOR
Mr. D. Mahesh Babu, AOR
Mr. G.N. Reddy, AOR
Mr. Guntur Prabhakar, AOR
Mr. P. Venkat Reddy, Adv.
Mr. Prashant Tyuagi, Adv.
Mr. Venkat Palwai Law Associates, AOR
Mr. S. Udaya Kumar Sagar, AOR

For Respondent(s) Mr. Sibbo Sankar Mishra, AOR
Mr. Guntur Prabhakar, AOR
Mr. G.N. Reddy, AOR
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Mr. Divakar Kumar, Adv.
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Mr. Rajiv Tyagi, AOR
Ms. Ashwini Chandrasekaran, Adv.
Mr. Praveen Kumar, AOR
Mr. B. Krishna Prasad, AOR
Mr. Hitendra Nath Rath, AOR
Mr. Ishan Gaur, Adv.
Mr. S.S. Shroff, AOR
Mr. R. Chandrachud, AOR
Ms. Neha Agarwal, Adv.

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Mr. E.C. Agrawala, AOR
Mr. Punit Dutt Tyagi, AOR
Mr. Mohit D. Ram, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos. 16551-16555, 30985, 30984, 16557-16562, 23093, 23095/2012, 10543, 5879, 39498/2013, 2481/2014, 5880/2013, 2479/2014, 33108/2013, 2942/2014, 2946/2014, 25469/2015, 39483/2013, 39485/2013, 39484/2013, 2941/2014, 23094/2012, 23097/2012, 11718/2013, 2944/2014, 33099/2012, 13390/2013, 2939/2014, 2940/2014, 39487/2013, 39492/2013, 2949/2014, 2943/2014, 24548/2015, 39497/2013, 39490/2013, 39494/2013, 39489/2013, 25468/2015, 10880/2013, 33102/2012 and 26814/2015 are the complete category matters.

Ld. Counsel appearing on behalf of sole respondent in SLP(C) Nos. 39499/2013 and 25461/2015 seeks time to file counter affidavit. Four weeks' time is granted for filing the same.

SLP(C) No. 23096/2012, 2947-2948/2014, 39495/2013 & 40117/2012

Sole respondent has not filed the counter affidavit within the stipulated time granted by the Hon'ble Court. Registry to process the matters for listing before the Hon'ble Court.

SLP(C) No. 2945/2014

Respondent No. 2 is common with respondent No. 2 in SLP(C) No. 33099/2013 in which respondent No. 2 is duly represented. Hence, service is deemed complete. Registry to process the matters for listing before the Hon'ble Court.

SLP(C) No. 25462/2015

Four weeks' time is granted to respondent No. 1 for filing counter affidavit.

Respondent No. 2 is common with respondent No. 2 in SLP(C) No. 2944/2014 and is duly represented in that matter. Hence service is deemed complete.

Registry to process the matter as per the order dated 27.01.2017 of the Hon'ble Chamber Judge.

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SLP(C) No. 39486/2013

Four weeks' time is granted to respondent No. 1 for filing counter affidavit.

Respondent No. 2 is common with respondent No. 2 in SLP(C) No. 2944/2014 and is duly represented in that matter. Hence service is deemed complete.

SLP(C) No. 39491/2013

Respondent No. 2 has been served, but no one has entered appearance.

Four weeks' time is granted to respondent No. 1 for filing counter affidavit.

Respondent No. 3 is common with respondent No. 2 in SLP(C) No. 2944/2014 and is duly represented in that matter. Hence service is deemed complete.

SLP(C) No. 5244/2013

Respondent No. 2 has been served, but no one has entered appearance.

Four weeks' time is granted to respondent No. 1 for filing counter affidavit.

SLP(C) No. 2950/2014

Fresh steps be taken by the learned counsel for the petitioner for service on respondent No. 1 within two weeks' time. Thereafter, notice be issued.

Four weeks' time is granted to respondent No. 2 for filing counter affidavit.

List again on 4th of January, 2018.

RAMKUMAR CHOUBEY
Registrar